

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE  
BENCH AT CHENNAI  
IA 35 of 2021  
in  
Original Application No. 148 of 2021

IN THE MATTER OF

**State of Andhra Pradesh,**  
Represented by its Chief Secretary,  
Secretariat, Velagapudi  
Guntur district, Andhra Pradesh-522503.  
Mail: cs@ap.gov.in  
Phone: 0863-2444461

.....Applicant/6th Respondent

Vs

**D. Chandramouleswara Reddy,**  
Age 63 years, S/o D.Shankar Reddy,  
H.No.S-1-321, Singapur Township,  
Puttampalli, YSR Kadapa District,  
Cell:9347421276  
Andhra Pradesh-516002 and 8 others

.....Respondents/Applicants

Vs

**Union of India**  
Represented by its Secretary,  
Ministry of JalShakti,  
Shram Shakti Bhawan,  
New Delhi-110001  
Mail: secy-mowr@nic.in  
Phone: 011-24695262, 24695265 and 7 others

.....Respondents/Respondents

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Date:

08-04-2022

*M/S Madhuri Donti Reddy*

M/S MADHURI DONTI REDDY  
ADVOCATE  
STANDING COUNCIL FOR GOVERNMENT OF  
ANDHRA PRADESH  
A.P. POLLUTION CONTROL BOARD  
T.T.D. SUPREME COURT OF INDIA

#S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu,  
Chennai - 600 094. Mobile: 98407 98460 / 6383121322

COUNSEL FOR 6<sup>TH</sup> RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE BENCH AT

CHENNAI  
IA No. of 2021<sup>35</sup>

in

Original Application No. 148 of 2021

**IN THE MATTER OF**

**State of Andhra Pradesh,**

Represented by its Chief Secretary,  
Secretariat, Velagapudi

Guntur district, Andhra Pradesh-522503.

Mail:cs@ap.gov.in

Phone: 0863-2444461

.....Applicant/6th Respondent

-Vs-

**1. D. Chandramouleswara Reddy,**

Age 63 years

S/oD.Shankar Reddy,

H.No.S-1-321, Singapore Township,

Puttampalli,YSR Kadapa district,

cell-9347421276 Andhra Pradesh Pin Code:516002.

**2.AvvaVenkatasubbaReddy,**

Age-43years,

S/oA.PapiReddy,

H.No.2-103-A,Jillela village,

Banaganapalli,Kurnool district, cell:9491410720,

Andhra Pradesh PinCode:518176.

**3. Sk. JaniBasha,**

Age 47 years,

S/oSaidaSaheb,

H.No.2-323, Masid bazar,

Paluvai, RentachintalaMandal,

Guntur district,cell-9704791872

AndhraPradeshPinCode:522421.

**4. VajralaKotiReddy, Age58years**

S/oV.GaliReddy,

H.No. 1-16A, Rajapalem (V), TripuranthakamMandal

Prakasam district, cell-9866668801

AndhraPradeshPinCode:523326

**5. NaraboinaVenkata Rao**

Age 37 years

S/oN.Venkateswarlu,

HNo : 4-125, PataPaluvai (v)

Rentachinthalamandal,

Prakasam district, cell- 62814 38214

AndhraPradesh PinCode:522421.

  
**CHIEF ENGINEER**  
Interstate & Water Resources  
Water Resources Department  
3rd Floor, Irrigation Complex, Irrigation Compound  
Governorpet, VIJAYAWADA-520 002,

**6. Siddadapu Gandhi,**

Age 49years S/o Rama Raghaviah H.No. 4-237,  
Madugula post, Gurazalamandal,  
Guntur district,  
cell-9542093969,  
Andhra Pradesh Pin Code:522415.

**7. Garikapati Venkata Ramanaidu,**

Age 41 years  
S/o Garikipati Raghava Rao,  
H.No.2-14 peumalli post Penumalli village,  
Pedanamandal, Krishna District,  
cell-9550503347  
Andhra Pradesh Pin Code: 521369.

**8 Annem Soreddy,**

Age 34 years, S/o Gali Reddy,  
1-201/1, Gopireddygaristreet, Tallapalli Village,  
Macherla Mandal,  
Guntur District, Cell No : 94417 03118  
Andhra Pradesh-Pincode:522426

**9. Pandipati Venkaiah,**

Age 64 years, S/o Pandipati Yesobu,  
H.No.4206, Valiveru (V)  
Tsundurumandal,  
Guntur district.  
Cell No :8886045140  
Andhra Pradesh Pin Code:522318

..... Respondents / Applicants

**10. Union of India**

Represented by its Secretary, Ministry of Jal Shakti, Shram Shakti  
Bhavan, New Delhi 110001  
Mail:secy-mowr@nic.in  
Phone:011-24695262,24695265

**11. Union of India**

Represented by its Secretary,  
Union Ministry of Environment, Forest & CC Indira Paryavaran Bhavan,  
Jorbagh, New Delhi-110003 Mail:secy-moef@nic.in  
Phone:011-24695262,24695265

**12. National Board of Wildlife,**

Represented by its Chairman,  
MoEF & CC, New Delhi. Indira Paryavaran  
Bhavan, Jorbagh, New  
Delhi-110003.

**13. Krishna River Management Board,**

Represented by its Member Secretary,  
Govt. of India, Ministry of Water Resources,  
5th Floor, Jalasoudha, Errum Manzil,  
Hyderabad-500082.  
Mail:membersecretary-krmb@gov.in Phone:040-23301858

  
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Water Resources Department  
3rd Floor, Irrigation Complex, Irrigation Compound  
Governorpet, VIJAYAWADA-520 002,

**14. State of Telangana,**

Represented by its Chief Secretary,

Secretariat, Hyderabad-500022. Mail: cs@telangana.gov.in

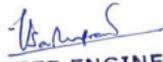
Phone: 040-23452620

**Respondents 10 to 14 / Respondents 1 to 7**

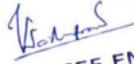
**Objections of State of Andhra Pradesh on further report of KRMB team in I.A. No.35/2022(SZ) in O.A. No.148/2021(SZ) & 212/2021(SZ) on Paramulu Rangareddy LIS (PR LIS) in Telangana**

I, V.Sai Rama Prasad, S/o Late. V.V Satyanarayana Murthy, aged about 60 years, Occ: Chief Engineer(FAC), Inter State & Water Resources, Water Resources Department, Government of Andhra Pradesh, R/o Vijayawada, do hereby solemnly affirm and sincerely state on oath as follows:

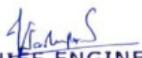
1. I am Chief Engineer(FAC), Inter State & Water Resources, Water Resources Department, Government of Andhra Pradesh and I am well acquainted with the facts of the case. I am authorised to depose on behalf of the Applicant. I have read the report filed by the KRMB dt:07.04.2022 and filing the following objections as follows:
2. The Hon'ble NGT(SZ), Chennai its order dated 17-02-2022 directed KRMB to file independent report on I.A. No.35/2022(SZ) in O.A. No. 148/2021(SZ) and 212/2021(SZ) in connection with Palamuru Rangareddy LIS (PR LIS) in Telangana. Accordingly, KRMB has constituted 3 member team comprising of
  - i. Sri R.V. Prakash, Superintending Engineer, KRMB, Hyderabad employee from Andhra Pradesh,
  - ii. Sri Y. Raghunadha Rao, Executive Engineer, KRMB, Hyderabad employee from Telangana.
  - iii. Sri. T. Ajay Yadav, Deputy Executive Engineer, KRMB, Hyderabad employee from Telangana.
3. The KRMB would have constituted the team comprising of officials from Central Government only, for impartial inspection, preparation and placing of the detailed report before Hon'ble NGT.

  
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4. However, above team has visited the Palamuru Rangareddy Lift Irrigation Scheme comprising of approach channels, tunnels, pump houses and reservoirs at Narlapur, Yedula, Vattam, Karivena and Uddandapur villages on 23.02.2022 and submitted the report on 07.03.2022, which is in general nature.
5. Subsequently, Hon'ble NGT in their order dated 25.03.2022 directed KRMB to file the Further report on or before 07.04.2022, by detailing all the information. Accordingly, KRMB team submitted the further / detailed report on 07.04.2022, without visiting the site of construction regarding 18 packages of PR LIS, simply by gathering the information from concerned field engineers of Telangana, on the status of works as on 29.10.2021 and beyond 29.10.2021 in 18 packages. The KRMB team have not verified any records viz., Measurements books, LF books, placement registers and payments made to the works executed after 29.10.2021, while submitting the report to the Hon'ble NGT. The codes mentioned in the report only refers to the specifications of the work but not on the procedures.
6. Safety Measure means to protect against the damage of all components of works or safety with reference to man power at work site or nearby habitants. In this case, it is unauthorized construction in violation of provisions of KWDT-I and APRA Act, 2014, hence, safety of the construction work need not be considered here, only safety of the labour/nearby habitants need to be considered. Therefore, as observed from the report it is not necessary to bring any component of the work to a safe level as it is not affecting the human beings.
7. In this regard, it is to submit that the work is carried out in all 18 packages even after issuing of orders by Hon'ble NGT on 29.10.2021, mainly to execute following works:

  
**CHIEF ENGINEER**  
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- i. It is not necessary to carry out Rock bolting, shotcreting and slashing works in Surgepool immediately in the name of bringing to safety level. It needs to be ascertained whether Geologist has suggested shotcreting or lining as a permanent measure in different reaches of work.
- ii. As per Standard Specifications, the earthen embankment works is to be carried out as follows:
  - a. *Thickness of horizontal layers : An earth used for embankment or cut off trenches where so provided shall be spread in horizontal layers of 100 mm to 250 mm before compaction depending upon the type of equipment used.*
  - b. *Zonal Sections: In Zonal sections the selected and approved soils shall be spread to the required widths. All the Zones shall be tackled simultaneously and the difference in level between zone to zone shall not be more than 150 mm.*
  - c. *On resuming the work each day or after an interval of few days or when work is not done in continuity, the previous layer shall be well raked and water sprinkled over it before the fresh layer is laid and compacted*
  - d. During construction of any earthen embankment works, firstly, question of hearting zone raising above casing zone level does not arise as hearting zone levels will be always raised above casing zone levels during the course of work, secondly, maintaining proper slopes to avoid waterlogging does not arise as the slopes will be maintained during course of work in case of earthen bunds.
  - e. Though, it is not a safety measure to execute the earthen bund, it has been carried out for many kilometers in violation of the order of Hon'ble NGT
- iii. It is true that due to chances of explosion, the blasting materials placed in holes cannot be removed or kept for long time. Firstly, blasting will be done in a stretch of 100m to 300 m in one time blast but not in kilometres together and secondly, after blasting, whatever the blasted rockmuck is there supposed to be retained on the ground instead of removing in the name of safety measure against to the orders of Hon'ble NGT.
- iv. Constructing of revetment work for kilometres is not a emergency work and it is not at all a safety measure as it can be done after stabilization of banks and before water is impounded in the reservoirs.
- v. We are in concurrence with the findings of KRMB team in regards to packages 5 & 12 that, it is not a safety measure to lay the M-25 Grade

  
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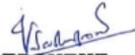
Cement concrete in RCC lining for Vertical busduct shaft-5 and concrete laid in Pump House, draft Tubes, during the period from 29.10.2021 to 16.11.2021, as shuttering can be removed to honour the verdict of the Hon'ble NGT.

Further, it is not a safety measure to carry out the Concrete work in Head Regulator cum Offtake sluice work by dewatering, to avoid inundation of executed works.

8. Hence, it is prayed that Hon'ble Tribunal may please to allow the above IA and punish the officers responsible for violation of Hon'ble NGT order dated 29.10.2021 and pass such other order or orders as this Hon'ble Tribunal may deem fit and proper.

Solemnly affirmed at Vijayawada,  
Andhra Pradesh on this the 03<sup>rd</sup>  
day of April, 2022 and  
signed his name in my presence

}

  
**DEPONENT**

**CHIEF ENGINEER**  
Interstate & Water Resources  
Water Resources Department  
3rd Floor, Irrigation Complex, Irrigation Compound  
Governorpet, VIJAYAWADA-520 002.

**BEFORE ME**



**ADVOCATE,**

**PENUMAKA AJAY BABU**  
**ADVOCATE MALLA,**  
HIGH COURT OF A.P.  
CELL: 9493494444, 9886370888

**VERIFICATION**

I, V.Sai Rama Prasad, S/o Late. V.V Satyanarayana Murthy, aged about 60 years, Occ: Chief Engineer(FAC), Inter State & Water Resources, Water Resources Department, Government of Andhra Pradesh, R/o Vijayawada, do hereby state that what is stated above in paragraphs are true to the best of my knowledge and belief.

Dated at Vijayawada on this the ~~02~~<sup>03</sup> day of April, 2022.

  
**DEPONENT**

**CHIEF ENGINEER**  
Interstate & Water Resources  
Water Resources Department  
3rd Floor, Irrigation Complex, Irrigation Complex  
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